

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 27
IA No226/2021
IA No. 51/22
In

**CP (IB) No. 153/Chd/Hry/2018
(Admitted)**

**Under Section 9 & 66, & 60(5)
IBC 2016**

In the matter of:-

Bio Diagnostics

...Petitioner/Operational Creditor

Vs.

Ace Healthways Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.12.2023.

Sd/-
Court Officer

October 31, 2023
mamta